

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2013
I.A No. 12/2016

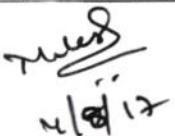
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of
Deceased Shri Sitaram Bhatia
V/s.
Piramal Enterprises Ltd.

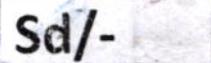
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
Sr No. 60	Nilesh Gala i/b Law Square for Applicant.	Advocate	

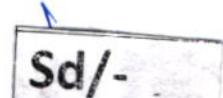
ORDER

IA 12/2016 IN CP 20/111A/NCLT/MB/MAH/2013

At request of the parties, list this matter on 8.9.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)